

taken for holding Selection Committee Meeting for appointment by promoting of State Service officers in IAS.

Latest guidelines for nomination in SCOVA

2655. SHRI MAHENDRA SINGH MAHRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government has issued Guidelines for the nomination of the representatives of Associations/Bodies of Pensioners in Standing Committee of Voluntary Agencies (SCOVA), if so, the latest guidelines;

(b) if so, whether Pan India Associations and State Associations, fulfil the prescribed norms; and

(c) the organizational profile of these associations, which have been received by Government while processing their nomination in the SCOVA?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) The Standing Committee of Voluntary Agencies (SCOVA) is a forum for holding consultation with the stakeholders, *i.e.*, the pensioners through their Associations and various Ministries/Departments of the Government of India to get feedback on implementation of pension related policies, to discuss and critically examine the policy initiatives and to mobilise voluntary efforts to supplement the Government action.

A mechanism has been put in place for nomination of a Standing Group comprising of 5 Associations and a Rotating Group comprising of 10 Associations through a Resolution issued from time to time. As per the existing mechanism the Standing Group serves for 3 terms of 2 years each or till the pleasure of the Chairman of SCOVA whichever is earlier and Rotating Group serves for 1 term of 2 years and is eligible for re-nomination for one more term. These Associations represent various categories of Central Government pensioners from various Regions/States.

The profile of pensioners associations presently included in SCOVA is given in the Statement.

Statement*Profile of the Pensioners Association presently included in SCOVA***(A) Standing Group (5 Associations)**

Sl. No.	Name and Address of the Association	Number of Membership (approx)	Remarks
1.	Air Force Association, New Delhi	82000	All these Associations are registered under Society Registration Act or similar Acts of the States where they are registered. These associations are involved in activities concerning welfare of their members who are primarily Government pensioners
2.	N.F. Railway Pensioners Association, Guwahati (Assam)	22336	
3.	Central Government Pensioner Association, Jaipur (Rajasthan)	3250	
4.	Central Govt. Pensioners Welfare Association, Noida (UP)	425	
5.	Tamilnadu Ex-Services League, Madurai (Tamilnadu)	1900	

(B) Rotating Group (10 Associations)

Sl. No.	Name and Address of the Association	Number of Membership (approx)	Remarks
1	2	3	4
1.	Disabled War Veterans, Gurgaon (Haryana)	48000	All these Associations are registered under Society Registration Act or similar Acts of the States where they are registered. These associations are involved in activities concerning welfare of their members who are

1	2	3	4
			primarily Government pensioners
2.	Association of Retired Officers of IA&ID, Chandigarh	542	
3.	All India Central Government Pensioners Association, Jalandhar City (Punjab)	7654	
4.	Karnataka Posts and Telecommunications Pensioners Association, Bangaluru	2295	
5.	Central Government Pensioners' Association, Thrissur (Kerala)	23060	
6.	All India Central Government Pensioners' Association, Cuttack (Odisha)	2805	
7.	Kendriya Nivrutta Karmachari Mandal, Vadodara (Gujarat)	1063	
8.	Government Pensioners Association, Dehradun (Uttarakhand)	1700	
9.	Central Govt. Pensioners Welfare Association, Ambarnath (Maharashtra)	1122	
10.	Uttarpara Central Government Pensioners' Association, Hooghly (West Bengal)	1462	

CBI cases in Goa

2656. SHRI SHANTARAM NAIK: Will the PRIME MINISTER be pleased to state:

- the number of CBI cases inquired into, investigated and charges framed, in the State of Goa;
- the substance of charge-sheet in each of the cases;
- the stage at which each of the cases stand; and
- the convictions secured in each of the case and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (d) During the period from 01.01.2013 to 31.10.2016, CBI has registered and inquired into 31 cases pertaining to Goa State. Out of 31 cases, 09 cases are under investigation, 16 cases are under trial in the competent courts, 01 case has resulted in conviction and the remaining 05 cases have been disposed of otherwise.

Details of these 31 cases are given in the Statement.